

- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library. See No. LT. 1271/96]

Notification published under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : I beg to lay on the Table a copy of the Notification

No. S.O. 577(E) (Hindi and English versions) published in Gazette of India dated the 17th December 1996 containing (i) Report of the Justice Venkatachala Commission of Inquiry on Railway Accidents and (ii) The suggestions of the Commission and Government's views thereon, under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952.

[Placed in Library. See No. LT 1272/96]

Annual Report and Review on the working of the Himalayan Mountaineering Institute, Darjeeling, for 1995-96 etc.

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : Sir, on behalf of Shri N.V.N. Somu, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the year 1995-96.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Himalayan Mountaineering Institute, Darjeeling, for the year 1995-96.

[Placed in Library. See No. LT 1273/96]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1995-96.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1995-96.

[Placed in Library. See No. LT 1274/96]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute Mountaineering and Winter Sports, Aru, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawahar Institute of Mountaineering and Winter Sports, Aru, for the year 1995-96.

[Placed in Library. See No. LT 1275/96]

12.01 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Minutes

SHRI SURAJ BHAN (Ambala) : Sir, I beg to lay on the Table the Minutes (Hindi and English versions) of the First to Fourth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

12.01½ hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 4) Bill, 1996 which was passed by the Lok Sabha at its sitting held on the 17th December, 1996 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill".

- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Uttar Pradesh Appropriation (No. 2) Bill, 1996 which was passed by the Lok Sabha at its sitting held on the 18th December, 1996 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill".

12.02 hrs.

PUBLIC ACCOUNTS COMMITTEE

First, Second and Third Report and Minutes

[Translation]

DR. MURLI MANOHAR JOSHI (Allahabad) : Mr. Speaker, Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee (11th Lok Sabha) :

- (1) First Report on Excesses over Voted Grants and charged Appropriations (1994-95) and Minutes of the sittings of the Committee relating thereto.